

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.2388/1999  
M.A. NO.2872/1999

New Delhi this the 10th day of January, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SMT. SHANTA SHAstry, MEMBER(A)

Bindadin S/O Durga,  
R/O C-111, Jaitpur Extn.,  
Badarpur,  
New Delhi.

...Applicant

( By Shri A. Bhattacharjee, Advocate )

-Versus-

1. Secretary, National Commission for  
Scheduled Castes & Scheduled Tribes,  
5th Floor, Lok Nayak Bhawan,  
New Delhi.

2. Under Secretary,  
National Commission for Scheduled  
Castes & Scheduled Tribes,  
5th Floor, Lok Nayak Bhawan,  
New Delhi.

3. The Director,  
National Commission for Scheduled  
Castes & Scheduled Tribes,  
C-44, Sector-F,  
Kapoortala Baam, Aliganj,  
Lucknow-226024.

...Respondents

( By Shri Madhav Panikar, Advocate )

O R D E R (ORAL)

Shri Justice Ashok Agarwal:

Applicant was appointed as a Lower Division Clerk on ad hoc basis. By an order passed on 2.12.1999, services of the applicant were directed to be continued till candidates are appointed to the said post on regular basis. In our view, applicant cannot get any order better than the one which has already been passed on 2.12.1999. Aforesaid order restraining the respondents from terminating the services of the

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applicant till regular appointments are made is reiterated and the present application is disposed of. There shall, however, be no order as to costs.

  
( Ashok Agarwal )  
Chairman

  
( Shanta Shastri )  
Member (A)

/as/